

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

ITEM No. 114
(IB)-790(PB)/2020

IN THE MATTER OF:

CBRE South Asia Pvt Ltd

...

Applicant/Petitioner

Vs

MVL Ltd

...

Respondent

Order under Section 9 of Insolvency & Bankruptcy Code, 2016.

Order delivered on 16.12.2020

CORAM:

SH. B.S.V. PRAKASH KUMAR
HON'BLE ACTG. PRESIDENT

SH. HEMANT KUMAR SARANGI
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant : Mr. Smriti Dua, Adv.
For the Respondent : -

ORDER

The petitioner counsel is not in a position to represent the matter, therefore list this matter on 09.02.2021.

Sdl-

(B.S.V PRAKASH KUMAR)
ACTG. PRESIDENT

Sdl-

(HEMANT KUMAR SARANGI)
MEMBER (TECHNICAL)

16.12.2020
Ritu Sharma